

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 09-05-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Ashiwan Mishra, Adv.  
Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Learned counsel for the petitioner shall within a period of  
two weeks, as a last chance file the fresh particulars of both  
respondents and he shall also take fresh steps for the service of  
notice to them within the same period.

List again on 5.8.2022.

S.P.S. LALER  
Registrar

MG